

RAJYA SABHA

Tuesday, the 25th March, 2025 / 4 Chaitra, 1947 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

- I. **Notifications of the Ministry of Finance**
- II. **Report (July, 2023 to June, 2024) of the National Housing Bank, New Delhi**
- II. **Reports and Accounts (2023-24) of CPR, New Delhi; CDE, Delhi; ISID, New Delhi; ISEC, Bengaluru; MSE, Chennai; NCAER, New Delhi and related papers**
- IV. **Statement giving reasons for the delay in laying the [∞]Annual Report and Accounts (2022-23) of the Goods and Services Tax Network (GSTN), New Delhi**

MR. CHAIRMAN: Papers to be laid on the Table.

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services), under Section 27 of the Insurance Regulatory and Development Authority Act, 1999:-

(1) No. IRDAI/Reg/1/208/2025., dated the 3rd January, 2025, publishing the Insurance Regulatory and Development Authority of India (Meetings)(amendment) Regulations, 2025.

(2) No. IRDAI/Reg/2/209/2025., dated the 3rd January, 2025, publishing the Insurance Regulatory and Development Authority of India (Insurance Advisory Committee) (Amendment) Regulations, 2025.

[Placed in Library. For (1) and (2), See No. L.T. 2421/18/25]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services), under sub-section (3) of Section 114A of the Insurance Act, 1938 and Section 27 of the Insurance Regulatory and Development Authority Act, 1999: -

[∞] The Annual Report and Annual Accounts of the Goods and Services Tax Network (GSTN), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts, was laid on the Table of the Rajya Sabha on 30.07.2024.

- (1) No. IRDAI/Reg/4/211/2025., dated the 3rd January, 2025, publishing the Insurance Regulatory and Development Authority of India (Maintenance of Information by the Regulated Entities and Sharing of Information by the Authority) Regulations 2025.
- (2) No. IRDAI/Reg/5/212/2025., dated the 3rd January, 2025, publishing the Insurance Regulatory and Development Authority of India (Regulatory Sandbox) Regulations, 2025.

[Placed in Library. For (1) and (2), see No. L.T. 2421/18/25]

(iii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. IRDAI/Reg/3/210/2025., dated the 3rd January, 2025, publishing the Insurance Regulatory and Development Authority of India (Reinsurance Advisory Committee) (Amendment) Regulations, 2025, under sub-section (3) of Section 114A of the Insurance Act, 1938.

[Placed in Library. See No. L.T. 2421/18/25]

(iv) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. MRB/ESTD/1/2025., dated the 29th January, 2025, publishing the Manipur Rural Bank (Officers & Employees) Service (Amendment) Regulations, 2024, under sub-section (2) of Section 30 of the Regional Rural Banks Act, 1976.

[Placed in Library. See No. L.T. 2423/18/25]

(v) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. S.O. 600(E)., dated the 4th February, 2025, notifying the amalgamation of Telangana Grameena Bank and part of Andhra Pradesh Grameena Vikas Bank operating in the State of Telangana as the Telangana Grameena Bank, under sub-section (4) of Section 23A of the Regional Rural Banks Act, 1976.

[Placed in Library. See No. L.T. 2422/18/25]

(vi) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 159 of the Customs Act, 1962:-

- (1) S.O. 823(E)., dated the 17th February, 2025, publishing the Customs (On-Arrival Movement for Storage and Clearance at Authorised Importer Premises) Regulations, 2025, along with Explanatory Memorandum.

[Placed in Library. See No. L.T. 2524/18/25]

- (2) G.S.R. 164(E)., dated the 7th March, 2025, amending the Principal

Notifications, as mentioned therein, along with Explanatory Memorandum.

- (3) G.S.R. 165(E)., dated the 7th March, 2025, amending the Principal Notification No. G.S.R. 884(E), dated the 7th December, 2023, along with Explanatory Memorandum.

[Placed in Library. For (2) and (3), See No. L.T. 2580/18/25]

(vii) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 166(E)., dated the 7th March, 2025, levying anti-dumping duty on imports of 'Trichloro Isocyanuric Acid' imported from China PR and Japan for a period of 5 years, on the recommendations of DGTR, under sub-section (7) of Section 9A of the Customs Tariff Act, 1975, along with Explanatory Memorandum.

[Placed in Library. See No. L.T. 2580/18/25]

II. A copy each (in English and Hindi) of the following papers, under Section 42 of the National Housing Bank Act, 1987:-

- (a) Report on Trend and Progress of Housing in India, from July, 2023 to June, 2024 by the National Housing Bank (NHB), New Delhi.
(b) Brief of the above Report.

[Placed in Library. See No. L.T. 2420/18/25]

III. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Centre for Policy Research (CPR), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Centre.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2416/18/25]

- (ii) (a) Thirtieth Annual Report and Audited Accounts of the Centre for Development Economics (CDE), Delhi, for the year 2023-24.
(b) Review by Government on the working of the above Centre.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2419/18/25]

- (iii) (a) Thirty-seventh Annual Report and Accounts of the Institute for Studies in

Industrial Development (ISID), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2418/18/25]

(iv) (a) Annual Report and Accounts of the Institute for Social and Economic Change (ISEC), Bengaluru, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2417/18/25]

(v) (a) Third Annual Report and Accounts of the Madras School of Economics (MSE), Chennai, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above School.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2415/18/25]

(vi) (a) Annual Report and Accounts of the National Council of Applied Economic Research (NCAER), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2414/18/25]

IV. A copy (in English and Hindi) of the Statement giving reasons for the delay in laying the [∞]Annual Report and Accounts of the Goods and Services Tax Network (GSTN), New Delhi, for the year 2022-23.

[Placed in Library. See No. L.T. 2581/18/25]

[∞] The Annual Report and Annual Accounts of the Goods and Services Tax Network (GSTN), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts, was laid on the Table of the Rajya Sabha on 30.07.2024.